## Medical Officers of C.H.S. in Delhi

9429. SHRI K. LAKKAPPA: Will the Minister of HEALTH ANL FAMILY WELFARE be pleased to state:

(a) whether it is a fact that a large number of Medical Officers of the Central Health Service have been in Delhi for a period of over 10 years; and

(b) if so, particulars thereof and detailed reasons for their continued stay in Delhi?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RABI RAY): (a) Yes, Sir,

(b) The particulars of officers belonging  $t_c$  variou; grades who have been in Delhi for periods more than teu years are as under:—

| Supertime Grade I     | 12  |
|-----------------------|-----|
| Supertime Grade II    | 6   |
| Specialists Grade 1   | 22  |
| Specialists Grade II  | 77  |
| General Duty Officers | 133 |
|                       |     |

Total : 250

Delhi being the Capital of the country most of the Government Officers are located in Delhi. As the number of Central Government employees is maximum in Delhi so is the number of posts sanctioned for CGHS. In addition two premier teaching institutions under Central Government are located in Delhi and four leading hospitals are also functioning in the capital. Two research Institutions namely National Institute of Communicable Diseases. and National Malaria Eradication Programme are also situated in Delhi, Till recently Employees' State Insurance Corporation was also a part and parcel of the Central Health Service and many officers of the Central Health Service are still working under that Corporation. In many cases equivalent, posts are not available outside Delhi. While considering transfers, administrative constraints like requirements of various institutions, availability of suitable replacements, teaching interests of the institutions. research work undertaken by the officers etc. have also to be kept in view. Sometimes the difficulties of staff in moving out of their place of occupation have also to be taken note of.

## Purchase of equipment for Safdarjang Hospital, New Delhi

9430. DR. LAXMINARAYAN PAN-DEYA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether some equipment worth, over two lakhs were purchased on 'priority basis' against "Operation Indent" for Safdarjang Hospital during February-March, 1978;

(b) if so, the justifications for placing an Operational Indent as also complete details viz., number of equipment purchased, cost, source of purchase as also the particulars of patients (with their M.R.D. numbers) on whom these equipment were used;

(c) is it a fact that Priorty Article Certificate in respect of these equipment was issued in favour of a U.S. firm although the equipment were available with G.D.R. countries (at Rupee payment) and some other hard currency areas at cheaper rates;

(d) if so, the reasons and justifications; and

(e) whether necessary budget provision and Foreign Exchange were available for the purpose if so, the details? THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RABI RAY): (a) Yes Sir.

(b) Shri B. D. Jatti, the then President of India presented a KLI(USA) Laparoscope to the Safdarjang Hospital on behalf of the Rotary Club, Delhi on 26th February 1977. The same was tried by the Clinicians of the hospital. They were very favourably impressed by its utility in the female sterilization programme, as a diagnostic tool and also its use as a prior procedure for undertaking major surgery specially in children.

To boost up the Government policy of the Family Welfare Programme as emphasized by the Government and to meet the demands placed by the Surgeons of the Hospital, it was decided to procure 5 Laparoscopes of the tried make (two for Obst. & Gynae. Department, one for Sterilization camp and one each for Surgery and Paediatric Department) through the Dte. General of Supplies and Disposal at a cost of 26580 65 USA Dollars (Approximate Rs. 2,30,000). The total number of patients treated by this equipment to-date is 137. Since no record about the MRD number of the patients is kept in the operation theatre regis. tre, it is not possible to furnish the same.

(c) to (e). Yes, Sir. It is a fact that the proprietory article certificate was issued in favour of M/s. KLI(USA) due to excellent performance of the donated equipment observed by the surgeons. The authorities had no knowledge about the availability of this equipment from the G.D.R. countries or other hard curtency areas at cheaper rates. That apart, the quality of functioning and the subsequent servicing and availability of spare parts of the G.D.R. equip. ment purchase in this " mospital has been so unsatisfactory that it has left them with no option but to avoid further procurement of sophisticated equipment from the East European countries including G.D.R. The pur-974 IS-3.

chase was made within the sanctioned budget of the hospital for Machinery and Equipment through the DGS&D who provided the foreign exchange.

## Creation of Posts in CGHS

9431. SHRI G. MALLIKARJUNA RAO. Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

(a) 15 It a fact that Government has created three posts in CGHS two for Ayurvedic and one for Homoeopathic about three years back as recommended by Staff Inspection Unit (SIU);

(b) whether it is a fact that the 3rd Pay Commission recommended filling up these posts through Departmental promotion;

(c) is it a fact that two posts for Ayurvedic had been filled through Departmental Promotion, and

(d) is it a fact that the post meant for Homoeopathic had not been filled up through departmental promotion; if so, why?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RABI RAY) (a) One post each of the Senior Physician (Ayurveda) and Se-

Physican (Homoeo) were created on 26th July 1976 and one post of Medical Officer.cum-Superintendent (Ayurveda Hospital) was created on 20th February 1977 in the senior scale of pay under the CGH.S., Delhi, on the recommendations of the Staff Inspection Unit.

(b) No such specific recommendations have been made by the Third Pav Commission

(c) Yes, Sir. The posts of Senior Physician (Ayurveda) and Medical Officer-cum-Superintendent (Ayurvedic Hospital, New Delhi) have been filled on an *ad*-hoc basis on the recommendations of the Departmental Promotion Committee,